

Government of Jammu and Kashmir
Health & Medical Education Department
Civil Secretariat, Jammu.

Notification

Jammu, the 19th March, 2021.

S.099.-In exercise of the powers conferred by sub-section (1) of Section 10 of the Clinical Establishments (Registration and Regulation) Act, 2010 read with Rule 8 of the Clinical Establishments (Registration and Regulation) Rules, 2012 and in partial modification of notification S.O 167 dated 19.05.2020, the Government hereby directs that the entry 02 of the table in the said notification shall be substituted by the following entry; namely:-

02.	District Health Officer/ Chief Medical Officer/ Assistant District Medical Officer, ISM/ District Nodal Officer, ISM, as the case may be.	Convener
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By order of the Government of Jammu and Kashmir.



(Atal Dulloo)IAS
Financial Commissioner
Health & Medical Education Department

No: HD/LEGAL/SO/MR-09/2020

Dated: 19 -03-2021

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Drugs Controller General (I), FDA Bhawan, Kotla Road, New Delhi.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Deputy Commissioners, all Districts, J&K.
7. Registrar-cum-Secretary, Pharmacy Council of India.
8. Principal, Government Medical College, Jammu, Srinagar, Anantnag, Baramulla, Doda, Rajouri, Kathua.

9. Commissioner, Food and Drugs Administration, J&K, Jammu.
10. Mission Director, National Health Mission, J&K, Jammu.
11. Director, Indian Systems of Medicine, J&K, Jammu.
12. Managing Director, J&K Medical Supplies Corporation Ltd, Jammu.
13. Director Archieves, Archaeology and Museums, J&K, Jammu.
14. Director Family Welfare, J&K, Jammu.
15. Director Health Services, Jammu/ Kashmir.
16. Project Director, AIDs Control Society, J&K, Jammu.
17. State Drugs Controller, Drugs and Food Control Organization, J&K, Jammu.
18. OSD to Advisor (B) to the Hon'ble Lieutenant Governor, Incharge, Health and Medical Education.
19. Private Secretary to the Financial Commissioner, Health and Medical Education Department.
20. Incharge Website.
21. SO file/ Stock file.